

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 632 of 2020**

**IN THE MATTER OF:**

**Aparna Enterprise Ltd.**

**... Appellant**

**Versus**

**SJR Prime Corporation Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Virendra Gnada, Senior Advocate with  
Mr. Vishal Ganda, Mr. Vipul Ganda, Mr. Ayandeb  
Mitra and Ms. Shelly Khanna, Advocates**

**For Respondent :**

**Ms. Aishwarya Chaudhary and Ms. Garim, Advocates**

**O R D E R**

**(Through Virtual Mode)**

**15.10.2020** Due to paucity of time, the matter could not be taken up.

List the appeal 'for hearing' on **19<sup>th</sup> November, 2020.**

In the meantime, written submissions, not exceeding three pages, if not filed, may be filed within two weeks.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

**[ Dr. Alok Srivastava ]  
Member (Technical)**

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